

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 201 of 2020**

**IN THE MATTER OF:**

**M/s Mangalam Timber Products Ltd.**

**...Appellant**

**Versus**

**M/s Shree Distributers Pvt. Ltd.**

**...Respondent**

**For Appellant: Mr. Soumya Dutta, Advocate.**

**For Respondent: Mr. G. Ananda Selvam and Ms. Kavita Bhardwaj,  
Advocates**

**ORDER**

**26.02.2020** List the Appeal 'For Admission (After Notice)' on **19<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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